

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1283/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)



SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Axis Bank Ltd.  
V/s.  
BSR Diagnostics Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	ASHESH PYASI	Adm. for Corporate Debtor i/b Dhir & Dhir Associates	
2.	Mr. Shyam Kapadia. Mr. Hrudhay Khurana	Adm. for <del>corporate</del> financial Debtor i/b AZB & Partners	

ORDER

CP No.1283/ I&BP/NCLT/MB/MAH/2017

The Company Petition admitted, vide separate order.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)